

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: The 13th April, 2018

No. 153 A : The Additional District and Sessions Judges, named in column no.2 of the table given below are hereby transferred and posted as Additional District and Sessions Judges in the Judgeship to be stationed ordinarily at the places mentioned in column no. 3 of the table against their respective names :

Sl. No.	Name of the Officers with designation and present place of posting with Judgeship.	(a) Designation at the new station (b) Place where the officer is to be ordinarily stationed at (c) Name of the Judgeship in which posted on transfer
1.	2.	3.
1.	Sri Ramesh Chand Malviya Additional Principal Judge, Family Court , Katihar (Katihar)	(a) Additional District and Sessions Judge (b) Patna (c) Patna
2.	Sri Krishna Bihari Pandey A.D.J., Motihari (East Champaran)	(a) Additional District and Sessions Judge (b) Gaya (c) Gaya
3.	Sri Raghwendra Mani Tripathi A.D.J., Saharsa (Saharsa)	(a) Additional District and Sessions Judge (b) Bettiah (c) West Champaran
4.	Sri Vishnudeo Upadhyaya A.D.J., Benipur (Darbhanga)	(a) Additional District and Sessions Judge (b) Patna (c) Patna
5.	Sri Ashok Kumar Gupta I A.D.J., Chapra (Saran)	(a) Additional District and Sessions Judge (b) Madhepura (c) Madhepura
6.	Sri Vijay Bahadur Yadav A.D.J., Naugachia (Bhagalpur)	(a) Additional District and Sessions Judge (b) Biharsharif (c) Nalanda
7.	Sri Satya Prakash Mishra A.D.J., Bhabhua (Kaimur)	(a) Additional District and Sessions Judge (b) Chapra (c) Saran
8.	Sri Md. Shamim Akhtar A.D.J., Khagaria (Khagaria)	(a) Additional District and Sessions Judge (b) Motihari (c) East Champaran
9.	Sri Jitendra Kumar Dubey A.D.J., Bettiah (West Champaran)	(a) Additional District and Sessions Judge (b) Buxar (c) Buxar
10.	Sri Rakesh Pati Tiwary A.D.J., Bettiah (West Champaran)	(a) Additional District and Sessions Judge (b) Muzaffarpur (c) Muzaffarpur

11.	Sri Ramrang Tiwary A.D.J., Motihari (East Champaran)	(a) Additional District and Sessions Judge (b) Bhabhua (c) Kaimur
12.	Sri Kishore Kumar Sinha A.D.J., Sitamarhi (Sitamarhi)	(a) Additional District and Sessions Judge (b) Purnea (c) Purnea
13.	Sri Ashok Kumar Pandey A.D.J., Buxar (Buxar)	(a) Additional District and Sessions Judge (b) Gaya (c) Gaya
14.	Sri Ranjit Kumar Verma A.D.J., Patna City (Patna)	(a) Additional District and Sessions Judge (b) Katihar (c) Katihar
15.	Sri Ram Babu Tripathi A.D.J., Sasaram (Rohtas)	(a) Additional District and Sessions Judge (b) Gopalganj (c) Gopalganj
16.	Sri Harish Chandra Srivastava A.D.J., Katihar (Katihar)	(a) Additional District and Sessions Judge (b) Purnea (c) Purnea
17.	Sri Virendra Pratap Singh A.D.J., Motihari (East Champaran)	(a) Additional District and Sessions Judge (b) Sitamarhi (c) Sitamarhi
18.	Sri Arun Kumar Srivastava A.D.J., Buxar (Buxar)	(a) Additional District and Sessions Judge (b) Sasaram (c) Rohtas
19.	Sri Shambhudhar Dwivedi A.D.J., Patna City (Patna)	(a) Additional District and Sessions Judge (b) Gopalganj (c) Gopalganj
20.	Sri Vijay Anand Tiwari A.D.J., Chapra (Saran)	(a) Additional District and Sessions Judge (b) Katihar (c) Katihar
21.	Sri Tarun Kumar Sinha A.D.J., Muzaffarpur (Muzaffarpur)	(a) Additional District and Sessions Judge (b) Jehanabad (c) Jehanabad
22.	Sri Ajay Kumar Srivastava II A.D.J., Barh (Patna)	(a) Additional District and Sessions Judge (b) Jamui (c) Jamui
23.	Sri Uday Kumar Upadhyaya A.D.J., Buxar (Buxar)	(a) Additional District and Sessions Judge (b) Chapra (c) Saran
24.	Sri Ishratullah A.D.J., Biharsharif (Nalanda)	(a) Additional District and Sessions Judge (b) Madhubani (c) Madhubani
25.	Sri Rakesh Kumar Singh I A.D.J., Muzaffarpur (Muzaffarpur)	(a) Additional District and Sessions Judge (b) Ara (c) Bhojpur

26.	Sri Jyoti Swaroop Srivastava A.D.J., Munger (Munger)	(a) Additional District and Sessions Judge (b) Buxar (c) Buxar
27.	Sri Hasmuiddin Ansari A.D.J., Gaya (Gaya)	(a) Additional District and Sessions Judge (b) Motihari (c) East Champaran
28.	Sri Sanjay Kumar Singh I A.D.J., Begusarai (Begusarai)	(a) Additional District and Sessions Judge (b) Motihari (c) East Champaran
29.	Sri Sanjay Kumar I A.D.J., Motihari (East Champaran)	(a) Additional District and Sessions Judge (b) Araria (c) Araria
30.	Sri Om Prakash Pandey A.D.J., Chapra (Saran)	(a) Additional District and Sessions Judge (b) Biharsharif (c) Nalanda
31.	Sri Manoj Kumar III A.D.J., Patna City (Patna)	(a) Additional District and Sessions Judge (b) Muzaffarpur (c) Muzaffarpur
32.	Sri Suresh Prasad Mishra A.D.J., Gaya (Gaya)	(a) Additional District and Sessions Judge (b) Patna (c) Patna
33.	Sri Jay Ganesh Singh A.D.J., Gaya (Gaya)	(a) Additional District and Sessions Judge (b) Benipur (c) Darbhanga
34.	Sri Suman Kumar Singh A.D.J., Begusarai (Begusarai)	(a) Additional District and Sessions Judge (b) Buxar (c) Buxar
35.	Sri Raj Kishore Pandey A.D.J., Bettiah (West Champaran)	(a) Additional District and Sessions Judge (b) Samastipur (c) Samastipur
36.	Sri Md. Hasibullah Ansari A.D.J., Madhubani (Madhubani)	(a) Additional District and Sessions Judge (b) Gaya (c) Gaya
37.	Sri Rakesh Kumar Mishra A.D.J., Araria (Araria)	(a) Additional District and Sessions Judge (b) Hajipur (c) Vaishali

By order of the High Court,
Sd/-B.B.Pathak
Registrar General

Memo No. 29336-29373 / Patna, the 13th April, 2018

Copy forwarded to the all the District and Sessions Judges of Bihar for information (and communication to the officers concerned

The officers concerned may be directed to make over charge of their respective offices in such a way so as to join their new assignments within 21 days of the first communication of the Court's order.

The transfer and posting of Sri Manoj Kumar Sinha, A.D.J., Presiding Officer, N.I.A. Court, Patna and Sri Manoj Kumar- II, Joint Secretary-cum-Additional Legal Remembrancer, Law Department, Government of Bihar, Patna will be considered in next Annual General Transfer.

The transfer and posting of Sri Atal Bihari Chaturvedi, A.D.J., Gaya, Sri Vinod Kumar Mishra, A.D.J., Chapra and Sri Kanhaiya Ram, A.D.J., Hajipur have not been made in view of their superannuation due on 31.01.2019.

The request of Sri Devanand Mani Tripath, A.D.J., Motihari for exemption from A.G.T. till November, 2018 has been allowed.

The representations of Sri Pandey Rishikant Sinha, A.D.J., Bhabhua, Sri Rajneesh Kumar Srivastava, A.D.J., Araria, Ms. Sushma Trivedi, A.D.J., Bhagalpur and Sri Brajesh Kumar Malviya, A.D.J., Darbhanga **are rejected** and as such, they would continue at their present place of posting till further order. Representations of officers for transfer stands disposed of in aforesaid terms.

The officers namely Sri Raghwendra Mani Tripathi, A.D.J. Saharsa (**at Serial No. 3**) and Sri Vijay Bahadur Yadav (**at Serial No. 6**) will not be entitled for T.A. as they have been transferred on consideration of their representation).

(-) For District and Sessions Judges concerned.

By order of the High Court,


Registrar General

Memo No. 29374-29386 / Patna, the 13th April, 2018

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S to Hon'ble the Chief Justice, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Section Officer I/C Monitoring Cell-II, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna for information and necessary action.

By order of the High Court,


Registrar General